NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 21
C.P.(IB)/1860/MB/2019

CORAM:
SH. SHYAM BABU GAUTAM — HON'BLE MEMBER (T)
JUSTICE P.N. DESHMUKH (Retd.) — HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **01.02.2023**

NAME OF THE PARTIES: - **M/s. J.M. Industries V/s Eashkrupa Shipping & Logistics India Pvt. Ltd**

Appearance (via video-conference):

For the Applicant : Adv Prachi Wazalwar a/w Adv Princi Jaiswal
For the Respondent : Advocate Ashish Verma

Section 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

Due to paucity of time, the matter could not be taken up today. Accordingly, list this matter on Board on 14.03.2023, for further consideration and hearing.

Sd/- **Sd/-**

SHYAM BABU GAUTAM
Member (Technical)

JUSTICE P.N. DESHMUKH
Member (Judicial)

Vedant Kedare